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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : MARG LTD +1
NAME OF THE RESPONDENT(S) : KARAIKAL PORT PVT LTD + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Shankar Narayanan R. Pradeep	Counsel for Petitioner	R.P. Pradeep for Shankar Narayanan
2.	RAJENDRAN RAGHAVAN	Counsel for Indian Bank R-7	R. Pradeep
3.	VMSHIVAKUMAR for SHIVAKUMAR & SURESH	Counsel for Karaiikal Port	VMSHIVAKUMAR
4.	V. J. ARUL RAJ	Counsel for R8	V. J. Arul Raj 28/2/2017
5.	SHONA MALWE A. ASIA BASIA	Counsel for R2 to R5	A. Asia Basia

ORDER

Counsel for the petitioner and counsel representing all the respondents in the CP are present. In CA 1/2015 counsel for applicant present. Counter has already been filed by R1 & R2 and R8. R4, R5 & R6 have filed consenting affidavit in the CA. Counsel for R3 in the CA sought time to file counter. Counsel for R9 also sought time for filing counter. Time extended at request of R3 & R9 for filing counters in CA 1/2015. Put up on **20.03.2017 at 10.30 A.M.**


(K.Anantha Padmanabha Swamy)
Member (Judicial)